

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 730 /Admin. (Services)/2017 Dated: Allahabad: December 06, 2017

Subject: Regarding "UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. JTRI/Ubuntu/2017/1809 dated 01.12.2017 on the above subject, I am directed to say that Court has been pleased to permit the following Master Trainers (Judicial Officers) to impart training to the Judicial Officers at JTRI, UP, Lucknow on the dates mentioned against their names:

Sl. No.	Name of Officers	Date(s)	
1	Mohd. Aslam District Judge, Bahraich	18.12.2017 to 19.12.2017	20.12.2017 to 21.12.2017
2	Ram Nagina Yadav CPC, High Court, Allahabad	18.12.2017 to 19.12.2017	20.12.2017 to 21.12.2017
3	Jai Singh Pundir Addl. District Judge, Firozabad	18.12.2017 to 19.12.2017	20.12.2017 to 21.12.2017
4	Arvind Kumar Mishra Addl. Principal Judge, Family Court, Kanpur Nagar	18.12.2017 to 19.12.2017	20.12.2017 to 21.12.2017
5	Sri Ran Dheer Singh, Special Secretary & Addl. L.R, Govt. of U.P, Lucknow	03.01.2018 to 04.01.2018	
6	Sri Kamesh Shukla, Addl. Legal Advisor to Hon'ble Governor of U.P, Lucknow	03.01.2018 to 04.01.2018	
7	Saif Ahmad Dy. Secretary, SLSA, UP, Lucknow	03.01.2018 to 04.01.2018	
8	Vikas Saxena-I Law Officer, SHRC, UP, Lucknow	03.01.2018 to 04.01.2018	
9	Sanjay Kumar Yadav-I Secretary, DLSA, Mathura	08.01.2018 to 09.01.2018	10.01.2018 to 11.01.2018
10	Vikas Kumar Addl. District Judge, Bulandshahar	08.01.2018 to 09.01.2018	10.01.2018 to 11.01.2018
11	Gaurav Kumar Srivastava Addl. District Judge, Muzaffarnagar	08.01.2018 to 09.01.2018	10.01.2018 to 11.01.2018
12	Mayank Chauhan Addl. District Judge, Bareilly	08.01.2018 to 09.01.2018	10.01.2018 to 11.01.2018

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 730 (i)/Admin.(Services)/2017 dated: December 06, 2017

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow with the request to inform the officers concerned accordingly.
2. Sri Mohd. Aslam, District Judge, Bahraich
3. The District & Sessions Judges, Firozabad, Kanpur Nagar, Mathura, Bulandshahar, Muzaffar Nagar and Bareilly with the request to inform the officers concerned accordingly.
4. The Member-Secretary, U.P State Legal Services Authority, Lucknow with the request to inform the officer concerned accordingly.
5. Sri Ram Nagina Yadav, CPC, High Court, Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
6. Sri Vikas Saxena-I, Law Officer, State Human Rights Commission, U.P, Lucknow
7. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
8. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)